

अतिशीघ्र/तत्काल
विधानसभा प्रश्न

राष्ट्रीय राजधानी क्षेत्र, दिल्ली सरकार
शिक्षा निदेशालय, पुराना सचिवालय, दिल्ली-110054
विधायी कार्य शाखा/प्रश्न कक्ष

संख्या - डी.ई. 25(13)/821/एल.डब्ल्यू./2024-25/6204-6205

दिनांक - 23/03/2024

सेवा में,

श्रीमान् उप सचिव (प्रश्न कक्ष)
दिल्ली विधान सभा सचिवालय,
पुराना सचिवालय, दिल्ली-110054।

विषय- विधानसभा अतारांकित प्रश्न संख्या 16, दिनांक - 24.03.2025 के सन्दर्भ में।

महोदय,

आपके द्वारा प्रेषित उपरोक्त विधानसभा अतारांकित प्रश्न संख्या 16 (100 प्रतियाँ), जो कि दिनांक-24.03.2025 के लिए सूचीबद्ध किया गया है, का उत्तर माननीय शिक्षा मंत्री जी की पूर्वानुमति से आवश्यक कार्यवाही हेतु प्रेषित किया जाता है।

भवदीय

संलग्नक - उपरोक्तानुसार

Mohinder Pal
(MOHINDER PAL)
Additional Director of Education
अतिरिक्त शिक्षा निदेशक (विधायी कार्य शाखा)
Directorate of Education
Delhi-110054

संख्या - डी.ई. 25(13)/821/एल.डब्ल्यू./2024-25/6204-6205

दिनांक - 23/03/2024

प्रतिलिपि - निदेशक, सूचना एवं प्रचार विभाग, दिल्ली सरकार, पुराना सचिवालय, दिल्ली - 110054 को 150 प्रतियाँ अग्रिम एवं आवश्यक कार्यवाही हेतु प्रेषित की जाती है।

Mohinder Pal
(महेन्द्र पाल)
अतिरिक्त शिक्षा निदेशक (विधायी कार्य शाखा)
(MOHINDER PAL)
Additional Director of Education
Directorate of Education
Delhi-110054

विभाग का नाम :- शिक्षा विभाग

विभाग का पता :- पुराना सचिवालय, दिल्ली - 110054

अतारंकित प्रश्न संख्या :-16

दिनांक :-24.03.2025

प्रश्नकर्ता का नाम :- श्री गजेन्द्र सिंह यादव

क्या माननीय शिक्षा मंत्री बताने की कृपा करेंगे कि:-

क्रम सं.	प्रश्न	उत्तर
क)	क्या यह सत्य है कि मेहरौली विधानसभा क्षेत्र में स्थित सर्वोदय कन्या विद्यालय नं०-1 में साईंस और कॉमर्स विषय नहीं है,	यह सत्य है कि मेहरौली विधानसभा क्षेत्र में स्थित सर्वोदय कन्या विद्यालय नंबर-1 में वाणिज्य विषय है परंतु इस विद्यालय में विज्ञान विषय नहीं है।
ख)	यदि हाँ, तो इसके क्या कारण हैं;	जी हाँ। विज्ञान विषय पढ़ने के लिए के छात्रों की संख्या बहुत कम है। यद्यपि निकटवर्ती विद्यालयों में विज्ञान संकाय है जोकि निम्नलिखित है:- 5. मेहरौली कुतुब, सर्वोदय (सह-शिक्षा) सीनियर सेकेंडरी विद्यालय 6. जीजीएसएसएस बी-1 वसंत कुंज 7. आरपीवीवी बी-1 वसंत कुंज 8. जीबीएसएसएस बी-1 वसंत कुंज
ग)	क्या यह भी सत्य है कि उपरोक्त विधानसभा क्षेत्र में स्थित जीबीएसएस-3 केवल दसवीं कक्षा तक है, जो कि टिन शैड्स में चलता है;	जी हाँ सत्य है। लेकिन जीबीएसएस नंबर-3 स्कूल में 17 कमरे का टिन शैड है, 3 पोर्टा केबिन है, 10 कमरे आधा कच्चा पक्का संरचना के है।
घ)	यदि हाँ, तो सरकार की उपरोक्त स्कूल को पक्का करने की कोई योजना है;	टिन शैड में चलने का कारण है क्योंकि भारतीय पुरातात्विक विभाग से अनापत्ति प्रमाण पत्र ना मिलने के कारण यह स्कूल टिन शैड में चल रहा है पत्र संख्या एफ.सं. 12/571/2019-सीए/दिल्ली/यूआईडी: 1988-328 दिनांक 30.12.2020 भारतीय पुरातात्विक विभाग ने मरम्मत कार्य के लिए अनुमति दी थी जिसमें 3 पोर्टा केबिन और सभी टिन शैड में चलने वाले कमरों का मरम्मत का कार्य पूरा किया जा चुका है भारतीय पुरातात्विक विभाग का अनापत्ति प्रमाण पत्र संलग्नक-‘क’ के रूप में संलग्न है।
ङ)	कुतुब स्कूल का ग्राउंड पूर्व क्रिकेटर को प्राईवेट प्रेक्टिस हेतु दिये जाने के क्या कारण हैं;	सर्वोदय कोएड सीनियर सेकेंडरी स्कूल, कुतुब मेहरौली का मैदान, मंत्रिमंडल के निर्णय संख्या 2276 दिनांक 23.12.2015 के अनुसार, विद्यालयों में विद्यार्थियों के प्रशिक्षण एवं कोचिंग में खेल अकादमियों/क्लबों/व्यक्तिगत प्रशिक्षकों को शामिल करने की योजना के अंतर्गत क्रिकेट अकादमी चलाने के लिए आवंटित किया गया था।
च)	उपरोक्त कदम से मेहरौली देहात के कितने खिलाड़ियों को लाभ मिला, नाम,दूरभाष नंबर और पते सहित पूर्ण विवरण दें;	सूची संलग्नक-‘ख’ के रूप में संलग्न है।
छ)	क्या यह सत्य है कि मेहरौली में किसी भी स्कूल में खेलने का ग्राउंड नहीं है; और	असत्य है। जीबीएसएसएस नं. 2 स्कूल मेहरौली में एक खेल का मैदान है, जिसमें हॉकी, कबड्डी, बैडमिंटन और क्रिकेट खेल खिलाये जाते हैं, जीबीएसएस नंबर-3 में खेलने का मैदान है जिसमें वॉलीबॉल, कबड्डी, बैडमिंटन खेल खिलाये जाते हैं। रामानुजन सर्वोदय कन्या विद्यालय में खेलने का ग्राउंड है जिसमें खो-खो, कबड्डी, बैडमिंटन खेल खिलाये जाते हैं। कुतुब एस को-एड मेहरौली स्कूल में क्रिकेट कबड्डी, वॉलीबॉल के खेल खिलाये जाते हैं।
झ)	यदि हाँ तो इस समस्या के समाधान हेतु सरकार द्वारा क्या कदम उठाये जा रहे हैं?	लागू नहीं है।

Mohinder Pal
(MOHINDER PAL)
Additional Director of Education
Directorate of Education
Delhi-110054

-1-

U.S. 2. 16. सिलागु-8

COMPETENT AUTHORITY

NCT of Delhi
Pramatya Bhawan,
Block - D, 1st floor,

INA, New Delhi - 110 023

(UNDER SECTIONS 20C AND 20D OF AMASR ACT, 1958)

Form III

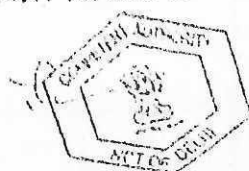
(see rule 12)

GRANT OF PERMISSION FOR UNDERTAKING REPAIRS AND RENOVATION OF
BUILDING STRUCTURE LOCATED IN THE PROHIBITED AREA OF THE PROTECTED MONUMENT OR
ARCHAEOLOGICAL SITE AND REMAINS DECLARED AS OF NATIONAL IMPORTANCE UNDER THE
ANCIENT MONUMENTS AND ARCHAEOLOGICAL SITES AND REMAINS ACT, 1958

Whereas, Shri Shri V. Selvarasu, H.O.S., Govt. Boys. Sec. School No. 3, Mehrauli, applicant has applied for permission for repair/renovation in respect of Govt. Boys. Sec. School No. 3, Mehrauli, New Delhi in the prohibited area near or adjoining Tomb Adam Khan a Centrally Protected Monument, South Delhi, NCT of Delhi and has undertaken to observe the provisions of the Ancient Monuments and Archaeological Sites and Remains Act, 1958 (24 of 1958), AMASR (A & V) Act 2010 and rules made thereunder, I, N.K. Pathak, Competent Authority, do hereby grant this permission under Rule-2 (1) of the Ancient Monuments and Archaeological Sites and Remains (Framing of Heritage Bye-laws and Other Functions of the Competent Authority) Rules, 2011 to the said Shri Shri V. Selvarasu, H.O.S., Govt. Boys. Sec. School No. 3, Mehrauli for undertaking repair/renovation of (re-flooring re-plastering, white washing or painting; replacement of doors and windows, minor electrical and plumbing works, water proofing treatment on the terrace of Block-D, repair or replacement of existing AC Sheeted roof with the same material.) of the existing buildings i.e. Block-A,B,C,D,E,F and Existing Toiled blocks (as marked in the approved plan) of Govt. Boys. Sec. School No. 3, Ward No. 01, Old Desu Road, Mehrauli, New Delhi which falls in prohibited area of CPM i.e. Wall of Lal Kot and Rai Pithora's Fort from Sohan Gate to Adham Khan's Tomb including the ditch where there is an outer wall. Centrally Protected Monument at a distance of approx. 30.00 mtrs. The permission is only for repair/renovation *without changing exterior limits of the existing structures, both vertically and horizontally* as per building plan & elevation submitted by the H.O.S. Govt. Boys. Sec. School No. 3, Mehrauli of the area indicated in red outline on the plan attached hereto. Kindly note that no new construction is allowed. Further, no permission is accorded to demolish any structure since it does not fall in the mandate of the Competent Authority. However, you are requested to seek advice/ permission of civic agencies for demolition of existing structures or any portion of the same, keeping in view safety and security aspects. Further, it is to inform you that this permission is neither for regularization of any unauthorized construction made and nor for any new construction.

The permission is granted subject to the provisions of the Act and the Rules stated above and is further subject to the following conditions, namely, that the applicant shall:

- (i) New Construction in Prohibited area is not allowed.
- (ii) Incorporate elements of art & architecture of the nearest protected monument near i.e. "Wall of Lal Kot and Rai Pithora's Fort from Sohan Gate to Adham Khan's Tomb including the ditch where there is an outer wall" in the façade of the building
- (iii) Design the roof in such a manner that water tanks and pipes are not unsightly exposed.
- (iv) Use the colour and building materials on the exterior of the building, which are aesthetically pleasing.
- (v) Use the premises for purposes as per the approval of local authorities concerned and no negative trade or usage shall be allowed which may affect adversely the ambience around the site. No cell tower shall be allowed.



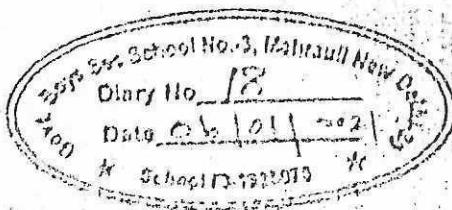
- (vi) Fix a small stone plaque of 2' x 4' size on the boundary wall of the house depicting location, name, time period of the nearest protected monument for creating its awareness among the public.
- (vii) Obtain requisite permission/sanctions from concerned departments as per the provisions of various rules, prior to carrying out proposed repair, as per provisions of MCD Act, MHA 2021 and other Act, if any. Change in the exterior limits of the existing building structures, both vertically and horizontally is strictly prohibited.
- (viii) Any deviation made during the course of repair/renovation in violation of approved plan and violation of terms and condition shall not be regularized by the Competent Authority NMA. Appropriate action for any such activity shall be initiated as per rules.
- (ix) Submit a certificate to the Competent Authority, on completion of repair and renovation that all conditions of the permission have been complied with.
- (x) Support, cooperate and participate in all activities and programs of ASI, GNC ID, RWA which are helpful in the preservation, conservation, security, upkeep and maintenance of the protected monument(s) of the locality and also undertake such activities to the best of their ability through RWA and Trade Associations in coordination with ASI or GNC ID.
- (xi) Comply with the Heritage Bye-Laws of the protected monuments of the locality when approved and comes into force.
- (xii) Permit the officers/officials of ASI, Delhi Circle/Competent Authority NMA to inspect the site during repairs/renovation work as the case may be.

The permission is not transferable and it shall be valid for a period of three years commencing with 30-12-2020.

(N. K. Pathak)
RD (North) & Competent Authority
NCT of Delhi

Station, New Delhi
Date: 30-12-2020
F. No. 12/571/2019-CA/Delhi/UID: 1988-328

Shri V. Selvarasu,
HOS,
Govt. Boys. Sec. School No. 3
Ward No. 01, Old Desu Road,
Mehrauli, New Delhi - 110030



COMPETENT AUTHORITY

NCT of Delhi
Purataya Bhawan,
Block D, 1 floor,
INA, New Delhi - 110023

Date: 30.12.2020

Shri V. Selvarasu,
HOS,
Govt. Boys. Sec. School No. 3
Ward No. 01, Old Desu Road,
Mehrauli, New Delhi - 110030

Subj: Grant of Permission for repair/renovation in respect of Govt. Boys. Sec. School No. 3, Ward No. 01, Old Desu Road, Mehrauli, New Delhi -regarding.

Sr.

Please refer to your application in Form - I under Rule 5 of the Ancient Monuments and Archaeological Sites and Remains (Granting of Heritage Bye-laws and Other Functions of the Competent Authority) Rules, 2011. please find enclosed the Grant of permission in Form-III for undertaking repair/renovation of (re-flooring re-plastering, white washing or painting, replacement of doors and windows, minor electrical and plumbing works, water proofing treatment on the terrace of Block-D), repair or replacement of existing AC. Sheeted roofs with the same material.) of the existing buildings i.e. Block-A,B,C,D,E,F and Existing Toiled blocks (as marked in the approved plan) of Govt. Boys. Sec. School No. 3, Ward No. 01, Old Desu Road, Mehrauli, New Delhi which falls in prohibited area of CPM i.e. Wall of Lal Kot and Rai Pithora's Fort from Sohan Gate to Adham Khan's Tomb including the ditch where there is an outer wall, a centrally Protected Monument at a distance of approx. 30.00 mtrs. The permission is only for repair/ renovation *without changing exterior limits of the existing structures, both vertically and horizontally* as per building plan & elevation submitted by the H.O.S. Govt. Boys. Sec. School No. 3, Mehrauli of in the area indicated in red outline on the plan attached hereto. Kindly note that no new construction is allowed. Further, no permission is accorded to demolish any structure since it does not fall in the mandate of the Competent Authority. However, you are requested to seek advice, permission of civic agencies for demolition of existing structures or any portion of the same, keeping in view safety and security aspects. Further, it is to inform you that this permission is neither for regularization of any unauthorized construction made and nor for any new construction.

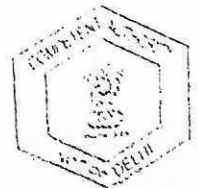
Your attention is also drawn to the Section 30A of the Ancient Monuments and Archaeological Sites and Remains Act, 1958 which reads as follows:

"30A. Punishment for construction, etc., in prohibited area. - Whoever raises, on and after the date on which the Ancient Monuments and Archaeological Sites and Remains (Amendment and Validation) Bill, 2010, receives the assent of the President (29th March, 2010) any construction in the prohibited area, shall be punishable with imprisonment not exceeding two years or with fine which may extend to one lakh rupees or with both

Yours faithfully,

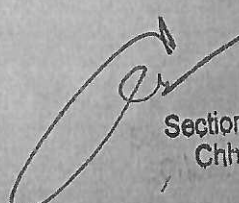
Atul
(N. K. Patil)

RD (North) & Competent Authority
NCT of Delhi



Dahiya Cricket Center of Excellence
Mehrauli
List of Trainees

S.no	Name	Phone no.
1	Yash Panchal	
2	Ashwin Kant	
3	Krishna Sahani	
4	Lucky	8447985537
5	Bharat Lal	
6	Kunal	
7	Harsh Kumar	
8	Prabhat Singh	
9	Raj	
10	Aman	9315610214
11	Ashutosh	8860663198
12	Dilshad	9234124958
13	Ankush	9599745138
14	Azhar	9643571620
15	Prince	8076393415
16	Yash	7988708008
17	Yatharth	9810136576
18	Piyush	9899271262
19	Bhaves	9910165386
20	Himanshu	9761452543
21	Mohit Singh	9810297424
22	Pushkar	9205747079
23	Yogesh	9891059322
24	Waiz	
25	Krishna	8851114225
26	Alok	9318321223
27	Satyam Thakur	9667929661
28	Shivansh	7532076504
29	Divyanshi	7532076504
30	Unnat	9990178886
31	Abhimanyu	9650470168
32	Mayank	9818219344
33	Govind	7070944168
34	Ansh	9899986744
35	Sahil Kumar	9818738654
36	Aarish	
37	Anurag	8373917324
38	Aditya Raj	
39	Lakshaya Sharma	9958785995
40	Suraj Singh	8826276292
41	Sanjay	7048984244
42	Naitik	9625153096

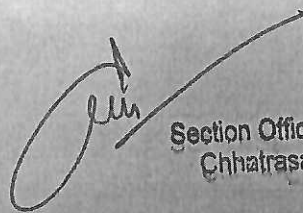

Section Officer (Sports/Administration)
Chhatrasal Stadium, Model Town
Delhi-110009

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**Dahiya Cricket Center of Excellence
Mehrauli**

List of Trainees

43	Sahil Kumar Yadav	
44	Naman Kumar Paswan	
45	Aakash	
46	Daksh Kumar	
47	Nishant Kumar	
48	Ansh Kumar Jha	
49	Samar Khan	
50	Sohaam	
51	Roshan	
52	Mandeep Kumar	
53	Manan Kapahi	9664664818
54	Md. Gufran	
55	Anurag Yadav	8373917324
56	Uday	
57	Anand Kumar	
58	Ansuman Chaurasiya	9563333339
59	Anurag Kumar	
60	Imran	
61	Deepak	
62	Inderjeet	
63	Pushkar Tomar	9582174028
64	Lakshay Sharma	9958785995
65	Ashad Raza	
66	Ayaan	
67	Abrar	
68	Anas	
69	MD. Faiz	
70	Javed Alam	
71	Anand Kumar	
72	Megh Kumar	
73	Akshit Bhatt	
74	MD. Azaan	
75	MD. Aadil	
76	Devendre	
77	Shivam Mishra	
78	Aakash	
79	Maharashi Dwivedi	
80	Manish Kumar	
81	Mohit Singh	
82	Yogesh	
83	MD. Faishal	
84	Rahul	
85	Yuvraj Singh	

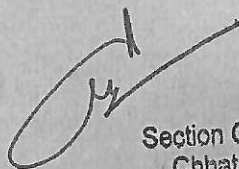


Section Officer (Sports/Administration)
Chhatrasal Stadium, Model Town
Delhi-110009

- 6 -

Dahiya Cricket Center of Excellence
Mehrauli
List of Trainees

86	Gunand Pandit	
87	Mukesh	
88	Noor Islam Hayat	9999469707
89	MD. Noman Hayat	9999469707
90	Shad Hussain	
91	MD. Ahkaf	
92	Asad Hussain Usmani	
93	Aryan Raj	
94	Dev Kumar Sharma	
95	Kishan Kumar	
96	Bilal Hussain Usmani	
97	Aarish Ahmed	
98	Tahir Saifi	9811965324
99	Himanshu Yadav	7011811002
100	Sajan Kumar	
101	Prabhat	
102	Partik Singh	
103	MD. Affan	
104	Harsh Kumar	999115178
105	Aryan	
106	Harsh Kumar	9990044426
107	Kunal Kaushal	
108	Nazzaruddin	
109	Nitesh	9990044426
110	Kunal	
111	Ajit Kumar	
112	Umashankar	9990044426
113	Vaibhav	9999004426
114	Suraj	9315408931
115	Vivek Prajapati	
116	Raj	



Section Officer (Sports/Administration)
Chhatrasal Stadium, Model Town
Delhi-110009